

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
NEW DELHI

ORIGINAL APPLICATION NO. 392/2022

IN THE MATTER OF: -

PRASOON PANT & ANR.

...APPLICANTS

VS.

UNION OF INDIA & ORS.

...RESPONDENTS

NDOH: 28.04.2025

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PROOF OF SERVICE

....25

of Trident Irrigation Private Limited  
RESPONDENT NO. 11  
FILED THROUGH *Dhruv Kapur*  
D&V LEGAL  
ADVOCATES & SOLICITORS  
[DHRUV KAPUR/ VIJAYENDER KUMAR]  
COUNSELS FOR THE RESPONDENT NO. 11  
D - 360, GROUND FLOOR  
DEFENCE COLONY, NEW DELHI 110024  
EMAIL: [dhruv.kapurlawyer31@gmail.com](mailto:dhruv.kapurlawyer31@gmail.com)  
MOBILE: 9818950925

*Jawala*  
Authorised Signatory

Place: New Delhi

Dated: 24/04/2025

**BEFORE THE HON'BLE NATIONAL GREEN  
TRIBUNAL, NEW DELHI**

**ORIGINAL APPLICATION NO. 392/2022**

**IN THE MATTER OF: -**

**PRASOON PANT & ANR.**

**...APPLICANTS**

**VS.**

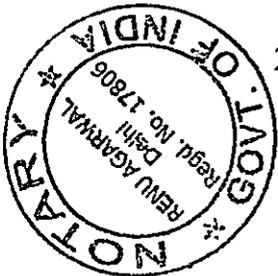
**UNION OF INDIA & ORS.**

**... RESPONDENTS**

**AFFIDAVIT ON BEHALF OF RESPONDENT NO. 11 I.E.  
TRIDENT EMBASSY**

I, Gaurav Kumar, S/o Sh. Jaiveer Singh, aged about 30 years, AR of the Respondent No. 11, having office at 310, Prakashdeep Building, 7 Tolstoy Marg, New Delhi – 110001, do hereby solemnly affirm and declare as under: -

1. That I am the Authorized Representative of the Respondent No. 11 i.e. Trident Embassy and well aware with the facts and circumstances of the present matter and as such fully competent to swear and affirm the present affidavit.
2. It is stated that the Respondent No. 11 had utilised STP water, purchased from authorised water sellers for the purposes of construction and Invoices and Statements for purchase of STP water by the Respondent herein from the authorised seller have already been annexed with the Short

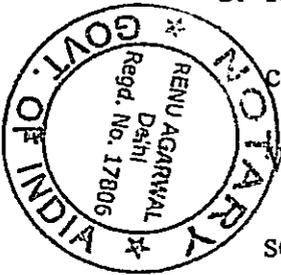


For Trident Infrahomes Private Limited

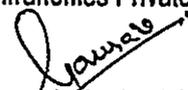
*[Signature]*  
Authorized Signatory

Reply filed on behalf of the Respondent herein as ANNEXURE-R/8 (Colly.).

3. That by way of the present affidavit, the Respondent No. 11 seeks to place on record additional Invoices and Statements for purchase of STP water by the Respondent herein from the authorised seller, and the same are annexed with the present affidavit as ANNEXURE-R/11 (Colly.)
4. It is further stated that the Respondent herein has purchased STP water, and utilised water from its own STP plant for the construction of the group housing project and has never extracted any groundwater illegally. Also, the Respondent herein has never extracted any groundwater illegally to meet the water demand for the residents of the group housing project but the same was being purchased from concerned authority/ seller.
5. It is submitted that the Respondent herein has never contravened any provisions of the Uttar Pradesh Ground Water (Management & Regulation) Act, 2019 or any of the scheduled acts under the National Green Tribunal Act, 2010. and policies to ensure sustainable development.
6. That above are my true and correct statements.



For Trident Infrahomes Private Limited

  
Authorised Signatory

For Trident Infrahomes Private Limited

*[Signature]*

Authorised Signatory

DEPONENT

**VERIFICATION:**

Verified at New Delhi on this 24 day of APR 2025 April,

2025, that the contents of the above affidavit are true upon my knowledge and nothing material been concealed therefrom.

For Trident Infrahomes Private Limited

*[Signature]*

Authorised Signatory

DEPONENT

*Dhanraj*  
I identified the deponent who has signed in my presence



**ATTESTED**

**NOTARY PUBLIC  
(INDIA)**

**24 APR 2025**

ANNEXURE - R-11 (Colly) 4

**Hare Krishna**  
**BILL/CASH MEMO**

Mobile : 9971548649

# DEVENDRA KUMAR

All Kinds of Building Materials & Earth Movers

Village Jewar , Greater Noida West, Gautam Budh Nagar

M/s. Trident Infra Homes Pvt Ltd  
Sec. of Noida Extension

Serial No. ~~08~~ 04

Dated 21/01/2016

S.No.	Date	Particulars	Qty.	Rate	Rs.	Amount	P.
01	1/01/16 to 31/01/16	SIT. & Water Taped tanker trip	1680	L. 300/ trip			
			336	300	100800		
<div style="border: 1px solid black; padding: 5px; transform: rotate(-15deg); display: inline-block;">                     01/01/2016 to 31/01/2016    </div>					100800 1008 <del>99792</del>		

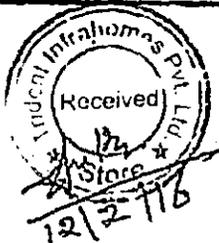
Total Amount in words One lakh eight thousand

only

Grand Total

1,00,800/-

I.O.E.





For DEVENDRA KUMAR

Devendra  
Auth. Signatory

**NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY**

**STATEMENT OF ISSUING TREATED EFFLUNT WATER LIFTED BY BUILDERS FROM STP SECTOR-123 MONTH OF JANUARY - 2016**

Date of Application - 10.02.2016

S.No.	RECEIPT NO.	RECEIPT DATE	BOOK NO.	COMPANY NAME	ADDRESS OF COMPANAY	D.D. AMOUNT (₹)	TREATED WATER PURCHASED	PERIOD OF STATEMENT		ACTUAL QTY. LIFTED (KL)	BALANCE QTY.	STP LOCATION	LOCATION
1	1150	13.01.16	23	M/S TRIDENT INFRAHOMES PVT. LTD.	GH-5B . SEC- 01, GR.NOIDA	50000.00	10000 KL	14.01.2016	30.01.2016	1680 KL	8320 KL	123	(

JE  10/2/16

  
APE (S)

  
PE (Revenue Noida)

5

Hare Krishna  
BILL/CASH MEMO

Mobile: 9971548649

# DEVENDRA KUMAR

All Kinds of Building Materials & Earth Movers

Village Jawar, Greater Noida West, Gautam Budh Nagar

M/s. Trident Technologies Pvt. Ltd.

Serial No. 05

Dated

S.No.	Date	Particulars	Qty.	Rate	Rs. Amount	P.
	11/2/16 TO 29/2/16	STP Water tank - Total tank = 575 Nos Refuse in this bill = 320 Nos	320	300/2	96000/2	

Total Amount in words: Ninety Thousand Rupees

only

Grand Total 96000/-

& O.E.

For DEVENDRA KUMAR

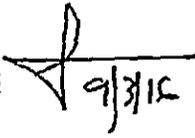
*Devendra*  
Auth. Signatory

**NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY****STATEMENT OF ISSUING TREATED EFFLUNT WATER LIFTED BY BUILDER FROM STP SECTOR-123 MONTH OF FEBRUARY - 2016**

Date of Application - 09.03.2016

.No.	RECEIPT NO.	RECEIPT DATE	BOOK NO.	COMPANY NAME	ADDRESS OF COMPNAY	D.D. AMOUNT (₹)	TREATED WATER PURCHASED	PERIOD OF STATEMENT		ACTUAL QTY. LIFTED (KL)	BALANCE QTY.	STP LOCATION	LOCATION AREA
1	1150	13.01.16	23	M/S TRIDENT INFRAHOMES PVT. LTD.	GH-5B , SEC- 01, GR.NOIDA	50000.00	10000 KL	01.02.2016	29.02.2016	2875 KL	5445 KL	123	GN

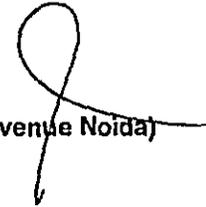
JE



APE (S)



PE (Revenue Noida)





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9

**HARE KRISHNA  
BILL/CASH MEMO**

Mob.: 9971548649

**DEVENDRA KUMAR**

All kinds of Building material & Earth Movers  
Add.: Vill-Jewar, Greater Noida West Gautam Budh Nagar U.P.

No. 08

Dated.....15/05/16.....

M/s IRIDENS infrahomes Pvt. Ltd  
GH-5B - 01 GR. NOIDA

S.No.	PARTICULARS	QTY.	RATE	AMOUNT Rs. P.
1-	Treated water Purchased.  TOTAL = 1615 K'L	323	300/-	96,900/-
Rupees in Words : .....			<b>TOTAL</b>	96,900/-

for **DEVENDRA KUMAR**  
Auth. Signatory

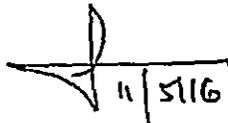
E. & O. E.

**NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY**

**STATEMENT OF ISSUING TREATED EFFLUNT WATER LIFTED BY BUILDER FROM STP SECTOR-123 MONTHS OF MARCH & APRIL - 2016**

Date of Application - 10.05.2016

S.No.	RECEIPT NO.	RECEIPT DATE	BOOK NO.	COMPANY NAME	ADDRESS OF COMPNAY	D.D. AMOUNT (₹)	TREATED WATER PURCHASED	PERIOD OF STATEMENT		ACTUAL QTY. LIFTED (KL)	BALANCE QTY.	STP LOCATION	LOCATION AREA
1	1150	13.01.16	23	M/S TRIDENT INFRAHOMES PVT. LTD.	GH-5B, SEC- 01. GR.NOIDA	50000.00	10000 KL	15.03.2016	30.04.2016	2310 KL	3135 KL	123	GN

  
JE

  
APE(S)

  
PE (Revenue Noida)

**HARE KRISHNA  
BILL/CASH MEMO**

Mob.: 9971548649

**DEVENDRA KUMAR**

All kinds of Building material & Earth Movers  
Add.: VIII-Jewar, Greater Noida West Gautam Budh Nagar U.P.

No. 06

Dated...12/07/2016

M/s TRIDENT INFRA HOMES, PVT. LD  
Plot No. CH-05B Sector-1 Greater Noida

S.No.	PARTICULARS	QTY.	RATE	AMOUNT Rs. P.
	<p>TREATED WATER PURCHASED</p> <p>1500 KL @ 1000</p> <p>= 1,50,0,000 LMS</p> <p>÷ 5000 Per. Tonne</p> <p>30000 300/- = 90,000/-</p> <p>90,000 900 <del>89100/-</del></p> <p>Amount - 90,000/-</p>			

Amount in Words : .....

TOTAL 90,000/-

for DEVENDRA KUMAR

& O. E.

Signature  
Date

**NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY**

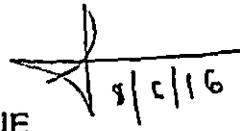
**STATEMENT OF ISSUING TREATED EFFLUNT WATER LIFTED BY BUILDER FROM STP SECTOR-123 MONTH OF MAY - 2016**

**Date of Application - 08.06.2016**

S.No.	RECEIPT NO.	RECEIPT DATE	BOOK NO.	COMPANY NAME	ADDRESS OF COMPANAY	D.D. AMOUNT (₹)	TREATED WATER PURCHASED	PERIOD OF STATEMENT		ACTUAL QTY. LIFTED (KL)	BALANCE QTY.	STP LOCATION	LOCATION AREA
1	1150	13.01.16	23	M/S TRIDENT INFRAHOMES PVT. LTD.	GH-5B , SEC- 01, GR.NOIDA	50000.00	10000 KL	02.05.2016	31.05.2016	1500 KL	1635 KL	123	GN

12

JE



APE(S)



PE (Revenue Noida)



HARE KRISHNA  
BILL/CASH MEMO

Mob.: 9971548649

# DEVENDRA KUMAR

All kinds of Building material & Earth Movers  
Add.: VIII-Jewar, Greater Noida West Gautam Budh Nagar U.P.

No. 08 07

Dated... 04/11/16

M/s Trident Infra Home & Pvt. Ltd  
Plot 058 Sector - 1 Noida West

S.No.	PARTICULARS	QTY.	RATE	AMOUNT Rs. P.
1-	S.T.P water	1535kl		
	$1535 \times 1000 = 15,35,000$ $\rightarrow 5100$	307 Tankers	300/2	92,100/2
				$92100/2$ 
Rupees in Words : .....			TOTAL	92100/2

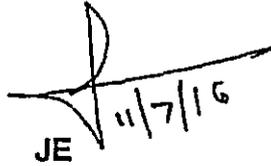
E. & O. E.

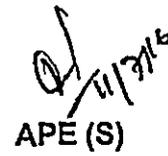
for DEVENDRA KUMAR

Devendra Kumar  
Auth. Signatory

**NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY****STATEMENT OF ISSUING TREATED EFFLUNT WATER LIFTED BY BUILDER FROM STP SECTOR-123 MONTH OF JUNE - 2016****Date of Application - 08.07.2016**

S.No.	RECEIPT NO.	RECEIPT DATE	BOOK NO.	COMPANY NAME	ADDRESS OF COMPNAY	D.D. AMOUNT (₹)	TREATED WATER PURCHASED	PERIOD OF STATEMENT		ACTUAL QTY. LIFTED (KL)	BALANCE QTY.	STP LOCATION	LOCATION AREA
1	1150	13.01.16	23	M/S TRIDENT INFRAHOMES PVT. LTD.	GH-5B, SEC- 01, GR.NOIDA	50000.00	10000 KL	01.06.2016	30.06.2016	1535 KL	100 KL	123	GN

JE  11/7/16

APE (S)  11/7/16

PE (Revenue Noida) 

BILL/CASH MEMO

Mob.: 9971548649

# DEVENDER KUMAR

Deals in : Earth Movers, Construction work & Building Material Supplier

Add.:VIII-Jewar, Greater Noida West , U.P.

No. 15

Dated. 25/10/16

M/s Talent Enterprises Pvt Ltd

S.No.	PARTICULARS	QTY.	RATE	AMOUNT	
				Rs.	P.
	Total found from July to Sept = 292 Round x 3 month	891 <del>297</del>	300/2	267300/-	
Rupees in Words : .....			TOTAL	267,300/-	

For :- DEVENDER KUMAR

E. & O. E.

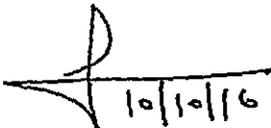
*Devender Kumar*  
Auth. Signatory

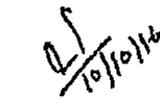
### NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY

STATEMENT OF ISSUING TREATED EFFLUNT WATER LIFTED BY BUILDER FROM STP SECTOR-123 MONTHS OF JULY TO SEPTEMBER- 2016

Date of Application - 07.10.2016

S.No.	RECEIPT NO.	RECEIPT DATE	BOOK NO.	COMPANY NAME	ADDRESS OF COMPNAY	D.D. AMOUNT (₹)	TREATED WATER PURCHASED	PERIOD OF STATEMENT		ACTUAL QTY. LIFTED (KL)	BALANCE QTY.	STP LOCATION	LOCATION AREA
1	1150	13.01.16	23	M/S TRIDENT INFRAHOMES PVT. LTD.	GH-5B , SEC-01, GR.NOIDA	50000.00	10000 KL	01.07.2016	02.07.2016	100 KL	NIL	123	GN
2	1302	29.07.16	27			50000.00	10000 KL	01.08.2016	29.09.2016	2165 KL	7835 KL	123	GN
<b>TOTAL</b>						<b>100000.00</b>	<b>20000 KL</b>			<b>2265 KL</b>	<b>7835 KL</b>		

  
10/10/16  
JE

  
10/10/16  
APE (S)

  
PE (Revenue Noida)



BILL/CASH MEMO

Mob.: 9971548649

# DEVENDER KUMAR

Deals in : Earth Movers, Construction work & Building Material Supplier

Addr.: Vill-Jewar, Greater Noida West , U.P.

No. 19

Dated... 30.12.16

M/s TRIDENT Infra Lomes Pvt. Ltd  
Plot No. 05B Sector-1 (G.B.) UP

S.No.	PARTICULARS	QTY.	RATE	AMOUNT Rs.	P.
1-	TREATED WATER PURCHASED  1500 KL @ 1000  = 15,00,000 (Rs)  - 5000 Rs TANKER	300	3000/-	90,000/-	
Rupees in Words : .....			TOTAL	90,000/-	

*[Handwritten Signature]*

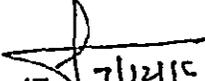
E. & O. E.

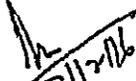
For :- DEVENDER KUMAR

*[Handwritten Signature]*  
Auth. Signatory

**NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY****STATEMENT OF ISSUING TREATED EFFLUNT WATER LIFTED BY BUILDER FROM STP SECTOR-123 MONTH OCTOBER-2016**Date of Application - 05.12.2016

S.No.	RECEIPT NO.	RECEIPT DATE	BOOK NO.	COMPANY NAME	ADDRESS OF COMPNAY	D.D. AMOUNT (₹)	TREATED WATER PURCHASED	PERIOD OF STATEMENT		ACTUAL QTY. LIFTED (KL)	BALANCE QTY.	STP LOCATION	LOCATION AREA
1	1302	29.07.16	27	M/S TRIDENT INFRAHOMES PVT. LTD.	G11-5B, SEC-01, GR.NOIDA	50000.00	10000 KL	01.10.2016	29.10.2016	1500 KL	6335 KL	123	GN

JE  7/12/16

DA  7/12/16

  
APE (S)

  
PE (Jal) Revenue



BILL/CASH MEMO

Mob.: 9971548649

# DEVENDER KUMAR

Deals in : Earth Movers, Construction work & Building Material Supplier

Add.: Vill-Jewar, Greater Noida West , U.P.

No. 15

Dated. 15.12.2017

M/s TRIDENT INFRACONCRETE PVT. LTD. GH-53  
Sector-01, GZK, NOIDA

S.No.	PARTICULARS	QTY.	RATE	AMOUNT Rs.	P.
	<p>TREATED WATER PURCHASED</p> <p>02/11/2016 to 30/11/2016</p> <p>= 1500 KL                      @ 1000 per KL                      = 15,00,000 RS                      ÷ 5000 per Tanker</p> <p>300 Tanker</p> <p>90,000/-</p> <p><i>(Signature)</i></p>		300/-	90,000/-	
Rupees in Words : .....			TOTAL	90,000/-	

E. & O. E.

For :- DEVENDER KUMAR

*(Signature)*  
 Devender Kumar  
 Signatory

**NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY**

**STATEMENT OF ISSUING TREATED WATER LIFTED BY BUILDER FROM STP SECTOR-123 MONTH NOVEMBER-2016**

S.No.	RECEIPT NO.	RECEIPT DATE	BOOK NO.	COMPANY / PROJECT NAME	COMPANY / PROJECT ADDRESS	D.D. AMOUNT (₹)	TREATED WATER PURCHASED	PERIOD OF STATEMENT		TREATED WATER LIFTED QTY.	BALANCE QTY.	STP LOCATION
1	1302	29.07.16	27	M/S TRIDENT INFRAHOMES PVT. LTD.	GH-5B, SEC-01, GR.NOIDA	50000.00	10000 KL	02.11.2016	30.11.2016	1500 KL	4835 KL	123

JE 27/1/17

DA 27/1/17

APE (V)

PE (Ja) Revenue

BILL/CASH MEMO

Mob.: 9971548649

# DEVENDER KUMAR

Deals in : Earth Movers, Construction work & Building Material Supplier

Add.: Vill-Jewar, Greater Noida West , U.P.

No. 16

Dated..26/02/2017

M/s Trident Infracon. Pvt. Ltd GH-513 Sector-02  
G.P. NOIDA

S.No.	PARTICULARS	QTY.	RATE	AMOUNT Rs.	P.
1	<p>Treated water purchased.</p> <p>01/12/2016 to 31/12/2016</p> <p>1620KL x 1900</p> <p>= 16,20,000 ÷ 5000</p> <p>=</p>	324	300/2	97,200/2	
Rupees in Words : .....			TOTAL	97,200/2	

97,200/2

*[Signature]*

E. & O. E.

For :- DEVENDER KUMAR

Auth. Signatory

*[Signature]*

**NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY**  
**STATEMENT OF ISSUING TREATED WATER LIFTED BY BUILDER FROM STP SECTOR-123 MONTH DECEMBER-2016**

S.No.	RECEIPT NO.	RECEIPT DATE	BOOK NO.	COMPANY / PROJECT NAME	COMPANY / PROJECT ADDRESS	D.D. AMOUNT (₹)	TREATED WATER PURCHASED	PERIOD OF STATEMENT		TREATED WATER LIFTED QTY.	BALANCE QTY.	STP LOCATION
1	1302	29.07.16	27	M/S TRIDENT INFRAHOMES PVT. LTD.	GH-5B, SEC- 01, GR.NOIDA	50000.00	10000 KL	01.12.2016	31.12.2016	1620 KL	3215 KL	123

JE 29/2/17

DA 29/2/17

APE (V)

PE (Jal) Revenue

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**Original Application bearing no. 392 of 2022 titled as Prasoon Pant & Anr. vs. Union of India & Ors. -  
Reply on behalf of Respondent No. 11/ Trident Embassy**

1 message

---

**Maharshi Kaler** <kalermaharshiadv.dandvlegal@gmail.com>  
To: "dclaw160@gmail.com" <dclaw160@gmail.com>  
Cc: Dhruv Kapur <dhruv.kapurlawyer31@gmail.com>

Thu, Apr 24, 2025 at 3:09 PM

Dear Sir/Ma'am,

This is in reference to the subject matter wherein we are representing the interests of Respondent No. 11/Trident Embassy. In the subject matter, we are filing a short affidavit on behalf of the Respondent No. 11 to place on record certain documents, copy of which is attached herewith.

**REGARDS**

MAHARSHI KALER  
ADVOCATE  
FOR & ON BEHALF OF  
D&V LEGAL  
ADVOCATES AND SOLICITORS  
COUNSELS FOR THE RESPONDENT NO. 11  
D-360, GROUND FLOOR, DEFENCE COLONY  
NEW DELHI – 110024  
PHONE: - 9818950925

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 **Short Affidavit on behalf of the Respondent No. 11.pdf**  
523K